ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/33289/2026	AJAY KUMAR SETHI	BIREN SANKAR TRIPATHY	DHAMNAGAR /411 /2026
	BLAPL/11628/2026	VS	VS	J.M.F.C.,DHAMNAGAR(Bhadrak)
		STATE OF ODISHA		GR/0000794/2026
2	D-BLAPL/33166/2026	AVADHA KISHOR BHARTI	BISWAJIT RANJAN TRIPATHY	/ /0
	BLAPL/11629/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		2(A)CC/0000007/2026
3	D-BLAPL/32927/2026	KAMULU PANADKE @ PANDKA	MANAS KUMAR CHAND	POTTANGI /132 /2023
	BLAPL/11630/2026	VS	VS	A.D.J.,KORAPUT(Koraput)
		STATE OF ODISHA		CT/0000039/2024
4	D-BLAPL/33167/2026	RABI MALLICK	BISWAJIT RANJAN TRIPATHY	BOUDH /4 /2022
	BLAPL/11631/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000001/2022
5	D-BLAPL/30443/2026	SUBASH BEHERA	SUDHANSU PRASAD MAHAPATRA	BASELI SAHI PS /106 /2026
	BLAPL/11632/2026	VS	VS	3RD ADDL. DISTRICT JUDGE,PURI(Puri)
		STATE OF ODISHA		ST/0000209/2026
6	D-BLAPL/32003/2026	KHITIPATI BEHERA	SACHIDANANDA PADHEE	BARPALLI /229 /2026
	BLAPL/11633/2026	VS	VS	DIST.AND SESSIONS JUDGE,BARGARH
		STATE OF ODISHA		CT/0000130/2026
7	D-BLAPL/33268/2026	BIKASH BHAGAT	SOUMYA RANJAN DAS	RAGHUNATHPALI /544 /2026
	BLAPL/11634/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0003122/2026
8	D-BLAPL/32512/2026	JAGA @ NISAKAR MANA	JAYANTA KUMAR MAJHI	OUPADA /158 /2025
	BLAPL/11635/2026	VS	VS	A.D.J., NILGIRI(Baleshwar)
		STATE OF ODISHA		ST/0000004/2026
9	D-BLAPL/32790/2026	JALARSAN PRADHAN	AUROBINDA SAHOO	REAMAL /291 /2025
	BLAPL/11636/2026	VS	VS	SPECIAL JUDGE,DEOGARH(Debagarh)
		STATE OF ODISHA		Spl/0000026/2025
10	D-BLAPL/32812/2026	BITU SONKAR KHATIK @ BITU KHATIK @ SONKAR	DIPTIREKHA NANDA	JHARSUGUDA /502 /2025
	BLAPL/11637/2026	VS	VS	A.D.J.,JHARSUGUDA(Jharsuguda)
		STATE OF ODISHA		CT/0000106/2026
11	D-BLAPL/32892/2026	JAYADEV JENA	UPASIKA SAMANTARAY	VIGILANCE PS (BERHAMPUR) /12 /2026
	BLAPL/11638/2026	VS	VS	SPECIAL JUDGE (VIG),BERHAMPUR(Ga
		STATE OF ODISHA(VIG)		GR/0000011/2026

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12	D-BLAPL/33269/2026	BIKASH BHAGAT	SOUMYA RANJAN DAS	RAGHUNATHPALI /426 /2026
	BLAPL/11639/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0002425/2026
13	D-BLAPL/32924/2026	URDHABA PANDAKA @ KANA	MANAS KUMAR CHAND	POTTANGI /132 /2023
	BLAPL/11640/2026	VS	VS	A.D.J.,KORAPUT(Koraput)
		STATE OF ODISHA		CT/0000039/2024
14	D-BLAPL/32460/2026	PAUNA MALLICK	MANASH RANJAN NAYAK	JAGATPUR /512 /2026
	BLAPL/11641/2026	VS	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack)
		STATE OF ODISHA		GR/0001215/2026
15	D-BLAPL/33275/2026	PRAMOD KUMAR DAS	AMULYA RATNA PANDA	/ /0
	BLAPL/11642/2026	VS	VS	A.D.J.,JALESWAR(Baleshwar)
		STATE OF ODISHA		Spl/0000021/2026
16	D-BLAPL/31429/2026	PRAHALLAD NAIK	AMIT KUMAR NATH	JARAPADA /305 /2026
	BLAPL/11643/2026	VS	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug
		STATE OF ODISHA		Spl/0000048/2026
17	D-BLAPL/32309/2026	K.SANTOSH PATRA @ GURKHA @ BAMBA	NRUSINGHA NANDA MOHAPATRA	DIGAPAHANDI /236 /2025
	BLAPL/11644/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAM
		STATE OF ODISHA		ST/0000367/2025
18	D-BLAPL/32527/2026	PRAVAKAR NAYAK	SURESH CHANDRA PRADHAN	RAJNAGAR /239 /2026
	BLAPL/11645/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
		STATE OF ODISHA		TR/0000050/2026
19	D-BLAPL/33277/2026	DASHMU HARIJAN @ MOHAN BAGH	AMULYA RATNA PANDA	JEYPORE SADAR /242 /2026
	BLAPL/11646/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko
		STATE OF ODISHA		GR/0000928/2026
20	D-BLAPL/32729/2026	SINDHUA NAIK	SURESH KUMAR JENA	KULIANA /140 /2026
	BLAPL/11647/2026	VS	VS	J.M.F.C.,BARIPADA(Mayurbhanj)
		STATE OF ODISHA		CT/0000820/2026
21	D-BLAPL/32538/2026	UTTAM BAGARTY	DIBYA PRAKASH MISHRA	JAMANKIRA /12 /2026
	BLAPL/11648/2026	VS	VS	A.D.J.,KUCHINDA(Sambalpur)
		STATE OF ODISHA		TR/0000001/2026
22	D-BLAPL/32719/2026	DHARMINDRA SINGH @ SONU	AMULYA RATNA PANDA	MACHHKUND /71 /2024
	BLAPL/11649/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000084/2024
23	D-BLAPL/33036/2026	KANISH MISHRA	SOUMYA RANJAN DAS	/ /0

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	BLAPL/11650/2026	VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
		STATE OF ODISHA		SPL. 2(a)C.C./0000005/2026
24	D-BLAPL/32737/2026	RAJESH JENA	SURESH KUMAR JENA	DHAMNAGAR /268 /2026
	BLAPL/11651/2026	VS	VS	SPECIAL JUDGE (POCSO), BHADRAK(B
		STATE OF ODISHA		Spl/0000125/2026
25	D-BLAPL/33346/2026	RUDRA KUMAR	DEBASNAN DAS	KANTABANJI /160 /2026
	BLAPL/11652/2026	VS	VS	J.M.F.C.,KANTABANJI(Balangir)
		STATE OF ODISHA		GR/0000322/2026
26	D-BLAPL/32788/2026	TUKUNA DAS	SATYA NARAYAN MISHRA 4	AGARAPADA /192 /2026
	BLAPL/11653/2026	VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0002386/2026
27	D-BLAPL/32841/2026	SURENDRA NAYAK	AMITAV TRIPATHY	BIRMAHARAJPUR /223 /2026
	BLAPL/11654/2026	VS	VS	S.D.J.M.,BIRAMAHARAJPUR(Sonepur)
		STATE OF ODISHA		GR/0000519/2026
28	D-BLAPL/32854/2026	PINKU @ ROHIT SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025
	BLAPL/11655/2026	VS	VS	A.D.J.,KENDRAPARA(Kendrapara)
		STATE OF ODISHA		ST/0000060/2025
29	D-BLAPL/32980/2026	AKSHAYA KUMAR PATRA	SK. ZAFARULLA	KONARK /243 /2026
	BLAPL/11656/2026	VS	VS	J.M.F.C.,KONARK(Puri)
		STATE OF ODISHA		GR/0000671/2026
30	D-BLAPL/31947/2026	PRASANTA BEHERA	AMIT KUMAR NATH	/ /
	BLAPL/11657/2026	VS	VS	J.M.F.C.,CHHENDIPADA(Anugul)
		STATE OF ODISHA		2(B)CC/0000010/2026
31	D-BLAPL/32558/2026	LIPUNI DAS @ MILU	AMIT KUMAR PATRA	/ /0
	BLAPL/11658/2026	VS	VS	3RD A.D.J., BHUBANESWAR(Khordha)
		STATE OF ODISHA		TR/0000483/2026
32	D-BLAPL/32853/2026	DEEPAK KUMAR MOHAPATRA	NARENDRA KUMAR LENKA	ODAGAON /155 /2026
	BLAPL/11659/2026	VS	VS	A.D.J.,ODAGAON(Nayagarh)
		STATE OF ODISHA		ST/0000067/2026
33	D-BLAPL/33295/2026	PRASANTA SAHU	AMITAV TRIPATHY	GOCHHAPADA /124 /2026
	BLAPL/11660/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000132/2026
34	D-BLAPL/32907/2026	KUSUMAIT DEVI	PABITRA KUMAR NAYAK	PLANTSITE /799 /2026
	BLAPL/11661/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		GR/0002609/2026
35	D-BLAPL/33302/2026	JYOTIRANJAN SAW	BHABANI SHANKAR DASPARIDA	NILGIRI /508 /2025
	BLAPL/11662/2026	VS	VS	A.D.J., NILGIRI(Baleshwar)
		STATE OF ODISHA		ST/0000017/2026
36	D-BLAPL/33032/2026	DEBRAJ SAHU	SANTOSH KUMAR DASH	MUNIGUDA /203 /2026
	BLAPL/11663/2026	VS	VS	CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIG
		STATE OF ODISHA		GR/0000279/2026
37	D-BLAPL/33324/2026	GOBINDA SENAPATI	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /458 /2026
	BLAPL/11664/2026	VS	VS	J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PU
		STATE OF ODISHA		GR/0000453/2026
38	D-BLAPL/33111/2026	SANTOSH KUMAR PASWAN	ARIJEET MISHRA	BARBIL /29 /2026
	BLAPL/11665/2026	VS	VS	A.D.J.,CHAMPUA(Kendujhar)
		STATE OF ODISHA		ST/0000013/2026
39	D-BLAPL/33260/2026	SRIDHAR BIDIKA	SUCHIT KUMAR NAYAK	PADMAPUR /123 /2024
	BLAPL/11666/2026	VS	VS	SPECIAL JUDGE,GUNUPUR(Rayagada)
		STATE OF ODISHA		TR/0000101/2024
40	D-BLAPL/33313/2026	KALPA SABARA	TAPAS KUMAR PRAHARAJ	NAKTIDEUL /64 /2015
	BLAPL/11667/2026	VS	VS	1ST A.D.J., SAMBALPUR(Sambalpur)
		STATE OF ODISHA		ST/0000038/2016
41	D-CMAPL/49868/2026	BIDHU BHUSAN TRIPATHY	KAJAL SAHOO	/ /
	CMAPL/151/2026	VS	VS	()
		KUMARI RITANJALI SAHOO		//
42	D-CMP/51319/2026	KUMUDA CHANDRA DAS	PRAGYAN PARAMITA MOHANTY	/ /
	CMP/1874/2026	VS	VS	CIVIL JUDGE (SD),BARIPADA(Mayurbha
		DEEPAK KUMAR SENAPATI		IA/0000278/2023
43	D-CMP/49571/2026	TIKERAM BAG	PRAMODA KUMAR MISHRA	/ /
	CMP/1875/2026	VS	VS	CIVIL JUDGE (SD),DHARAMGARH(Kala
		BANITA NAG		CS/0000043/2018
44	D-CMP/51451/2026	GYANA RANJAN SAHANI	JITENDRA KUMAR MISHRA (2)	/ /
	CMP/1876/2026	VS	VS	2ND ADDL.CIVIL JUDGE(S.D.),BALASO
		KAUSALYA SAHOO		CS/0000157/2002
45	D-CMP/51700/2026	LAXMIDHAR PRADHAN	BHASKAR CHANDRA PANDA	/ /
	CMP/1877/2026	VS	VS	CIVIL JUDGE (S.D), PIPILI(Puri)
		SUBASH CHANDRA PRADHAN		CS/0000040/2020

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46	D-CMP/51091/2026	BIBHU RANJAN SAHOO	ASHOK KUMAR SAHOO	/ /
	CMP/1878/2026	VS	VS	CIVIL JUDGE (SD),KENDRAPARA(Kendr
		PRASANT KUMAR ROUT		IA/0000123/2024
47	D-CONTC/51141/2026	BABULA SAHU	ADV.	/ /
	CONTC/7544/2026	VS	VS	()
		VEDBHUSAN, IAS		//
48	D-CONTC/51144/2026	HEMSAGAR NAG	ADV.	/ /
	CONTC/7545/2026	VS	VS	()
		SANJAY KUMAR SINGH, I.A.S.		//
49	D-CONTC/51235/2026	SATYAPRIYA SAHOO	ADV.	/ /
	CONTC/7546/2026	VS	VS	()
		DR. ARABINDA KUMAR PADHEE, IAS		//
50	D-CONTC/51337/2026	ASIT KUMAR SAMANTRAY	ADV	/ /
	CONTC/7547/2026	VS	VS	()
		SANJAYA KUMAR SINGH,IAS, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT.		//
51	D-CONTC/51416/2026	DR.AMITA DAS	ADV.	/ /
	CONTC/7548/2026	VS	VS	()
		ASWATHY S., I.A.S		//
52	D-CONTC/51434/2026	REBATI HANS	ADV.	/ /
	CONTC/7549/2026	VS	VS	()
		ASWATHY S., IAS		//
53	D-CONTC/51441/2026	DEBADARSHINI MOHANTY	SUBHADUTTA ROUTRAY	/ /
	CONTC/7550/2026	VS	VS	()
		ASWATHY S., IAS		//
54	D-CONTC/51482/2026	MANAGING COMMITTEE OF PANCHAYAT UCHHA BIDYAPITHA , REGADA, KALAHANDI	ADV.	/ /
	CONTC/7551/2026	VS	VS	()
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//
55	D-CONTC/51495/2026	DURYODHAN SETHI	ADV.	/ /
	CONTC/7552/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS		//
56	D-CONTC/51500/2026	JAYA KRISHNA SAHU	ADV.	/ /
	CONTC/7553/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, I.A.S		//
57	D-CONTC/51531/2026	ANNAPURNA MOHANTY	ADV	/ /

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	CONTC/7554/2026	VS	VS	()
		BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION ,ODISHA		//
58	D-CONTC/51748/2026	KUNJALATA LENKA	ADV.	/ /
	CONTC/7555/2026	VS	VS	()
		PABITRA MOHAN BARIK, DISTRICT EDUCATION OFFICER,KENDRAPARA		//
59	D-CONTC/50959/2026	KARUNAKAR MALLIK @ MALLICK	ADV.	/ /
	CONTC/7556/2026	VS	VS	()
		ARAVIND AGRAWAL, I.A.S.		//
60	D-CONTC/51165/2026	DEBENDRA KUMAR PADHI	SAMIR KUMAR MISHRA	/ /
	CONTC/7557/2026	VS	VS	()
		DIPTESH KUMAR PATTNAYAK, IPS,DIRECTOR, DIRECTORATE OF PRINTING, STATIONERY AND PUBLICATION, CUTTACK		//
61	D-CONTC/51546/2026	DR. JAYADEV SAHOO	ADV.	/ /
	CONTC/7558/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS		//
62	D-CONTC/51582/2026	CHITTA RANJAN MISHRA	ADV	/ /
	CONTC/7559/2026	VS	VS	()
		CHANCHAL RANA,IAS, VICE CHAIRMAN BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR		//
63	D-CONTC/45553/2026	MURALIDHAR MUDULI	ADV	/ /
	CONTC/7560/2026	VS	VS	()
		ASWATHY S. ,IAS,PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//
64	D-CONTC/48916/2026	RAJESH SETHI	ADV.	/ /
	CONTC/7561/2026	VS	VS	()
		SHUBHA SARMA, I.A.S		//
65	D-CONTC/50907/2026	MANAGING COMMITTEE OF GADADHAR GIRLS HIGH SCHOOL, BALASORE	ADV.	/ /
	CONTC/7562/2026	VS	VS	()
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//
66	D-CONTC/37049/2026	SHAKUNTALA MOHAPATRA	ADV.	/ /
	CONTC/7563/2026	VS	VS	()
		ER.RATNAKAR SIAL, ENGINEER IN CHIEF (RWS AND S) ODISHA		//
67	D-CONTC/51176/2026	PUSPANJALI DAS	ADV.	/ /
	CONTC/7564/2026	VS	VS	()
		JAYANT KUMAR JAYSING, O.A.S., TAHASILDAR, BHUBANESWAR		//
68	D-CONTC/51891/2026	HARIKRUSHNA PANIGRAHI	ADV.	/ /
	CONTC/7565/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		PABITRA MOHAN SAMAL, O.S.J.S, PRINCIPAL SEC. TO GOVT., KHURDA		//
69	D-CONTC/51893/2026	NIHARKANTA PRAHARAJ	ADV.	/ /
	CONTC/7566/2026	VS	VS	()
		PABITRA MOHAN SAMAL, O.S.J.S, PRINCIPAL SEC. TO GOVT., KHURDA		//
70	D-CRLA/33140/2026	M/S SERAJUDDIN AND CO.	SIDHARTHA MISHRA	ED, BHUBANESWAR /6 /2014
	CRLA/1040/2026	VS	VS	()
		THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT GOVT. OF INDIA, BHUBANESWAR ZONAL OFFICE		//
71	D-CRLA/33136/2026	KAMALAKANTA MALLIK @ HAUDA	AMULYA RATNA PANDA	BINJHARPUR /286 /2024
	CRLA/1041/2026	VS	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapu
		STATE OF ODISHA		Spl/0000066/2024
72	D-CRLMA/31815/2026	B.RAJARAO REDDY	AMITAV TRIPATHY	CHAMAKHANDI /241 /2026
	CRLMA/133/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
		STATE OF ODISHA		GR/0000775/2026
73	D-CRLMA/31821/2026	T. NANDESU REDDY	AMITAV TRIPATHY	CHAMAKHANDI /177 /2026
	CRLMA/134/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
		STATE OF ODISHA		GR/0000535/2026
74	D-CRLMA/32113/2026	MOHAMMAD SALMAN FURKAN HAZARI	JAGAJIBAN PRADHAN	KOREI /248 /2026
	CRLMA/135/2026	VS	VS	J.M.F.C.,JAJPUR ROAD(Jajapur)
		STATE OF ODISHA		CT/0001131/2026
75	D-CRLMC/31945/2026	AMARNATH PATRA	SANTOSH CHANDRA ATABUDHI	MAHILA P.S.(BBSR) /88 /2017
	CRLMC/4037/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000666/2018
76	D-CRLMC/32188/2026	KUMAR@GOURANGA KUMAR SAHU@GOURANGA SAHU	SUSANTA KUMAR BARAL	ATHGARH /190 /2025
	CRLMC/4038/2026	VS	VS	AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
		STATE OF ODISHA		Spl/0000097/2025
77	D-CRLMC/33181/2026	RAKIB KHAN@MD. RAKIB KHAN	BISWORANJAN SWAIN	PLANTSITE /366 /2026
	CRLMC/4039/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0001275/2026
78	D-CRLMC/32998/2026	SRIRAM FINANCE LTD., KENDRAPARA	RANJAN KUMAR NAYAK	PATTAMUNDAI RURAL PS /474 /2024
	CRLMC/4040/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTA
		STATE OF ODISHA		GR/0000752/2024
79	D-CRLMC/33294/2026	JITENDRA MALLICK@JITU	BISWABHUSAN DAS	TIRTOL /472 /2026
	CRLMC/4041/2026	VS	VS	SPECIAL JUDGE,JAGATSINGHPUR(Jaga
		STATE OF ODISHA		Spl/0000016/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/33296/2026	BISWAJIT @BISWAJEET @BISHWAJIT PUSPALAK	SATYABRATA MOHANTY (1)	JATNI P.S. /257 /2012
	CRLMC/4042/2026	VS	VS	J.M.F.C.,JATNI(Khordha)
		STATE OF ODISHA		GR/0000730/2012
81	D-CRLMC/32431/2026	DEENABANDHU RAJAM@RAJAM DINABANDHU	AMITAV TRIPATHY	/ /0
	CRLMC/4043/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
		RAJAM CHANCHALLA		DV M.C./0000076/2022
82	D-CRLMC/33066/2026	BISWAJIT MALIA	BIJAY KUMAR BEHERA	AIR FIELD P.S. /235 /2013
	CRLMC/4044/2026	VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0003836/2013
83	D-CRLMC/32976/2026	MALAYA PRADHAN	AMITAV TRIPATHY	PHULBANI SADAR /61 /2026
	CRLMC/4045/2026	VS	VS	DISTRICT & SESSIONS JUDGE ,PHULBA
		STATE OF ODISHA		ST/0000073/2026
84	D-CRLMC/33096/2026	NANDIGAM HEMALATA	PABITRA KUMAR DUTTA	SUNABEDA /90 /2021
	CRLMC/4046/2026	VS	VS	JMFC, SEMILIGUDA(Koraput)
		STATE OF ODISHA		GR/0000507/2021
85	D-CRLMC/33305/2026	SATYABRATA SAHU	BHABANI SHANKAR DASPARIDA	/ /0
	CRLMC/4047/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BALASO
		STATE OF ODISHA		CRA/0000001/2024
86	D-CRLMC/33273/2026	MANORANJAN SWAIN	SMRUTI RANJAN ROUT	/ /0
	CRLMC/4048/2026	VS	VS	1ST A.D.J., CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000028/2015
87	D-CRLMC/33308/2026	SATYABRATA SAHU	BHABANI SHANKAR DASPARIDA	/ /0
	CRLMC/4049/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		ICC/0000202/2016
88	D-CRLMC/32641/2026	KAMAKHYA PRASAD SWAIN	BALARAM NAYAK	/ /0
	CRLMC/4050/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		DEBENDRANATH PRADHAN		ICC/0000071/2026
89	D-CRLMP/33112/2026	BAJIA BEHERA	KARUNAKAR GAYA	/ /0
	CRLMP/1862/2026	VS	VS	()
		STATE OF ODISHA		//
90	D-CRLMP/33230/2026	PALLAVI NAIK	GYANENDRA CHANDRA SWAIN	/ /0
	CRLMP/1863/2026	VS	VS	()
		STATE OF ODISHA		//
91	D-CRLMP/32933/2026	BIJAYA KUMAR PRADHAN	MOHAMMED RIAZ	/ /0

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	CRLMP/1864/2026	VS	VS	()
		STATE OF ODISHA		//
92	D-CRLMP/33185/2026	PRIYANKA KUMARI	PRANAB KUMAR SAMANTRAY	/ /0
	CRLMP/1865/2026	VS	VS	()
		DEBENDU KUMAR		//
93	D-CRLMP/33517/2026	M/S. ISHAN ENTERPRISES,HAPUR,UTTAR PRADESH	NIRMAL CHANDRA MOHANTY	KHURDA SADAR /468 /2026
	CRLMP/1866/2026	VS	VS	()
		STATE OF ODISHA		//
94	D-CRLMP/33512/2026	UNIVERSAL LEATHERS, HYDERABAD,TELENGANA	NIRMAL CHANDRA MOHANTY	KHURDA PS /588 /2026
	CRLMP/1867/2026	VS	VS	()
		STATE OF ODISHA		//
95	D-CRLMP/33508/2026	T.F. ENTERPRISES, HYDERABAD, TELENGANA	NIRMAL CHANDRA MOHANTY	INDUSTRIAL ESTATE PS /242 /2026
	CRLMP/1868/2026	VS	VS	()
		STATE OF ODISHA		//
96	D-CRLMP/33330/2026	NAMITA SENAPATI	ASHWINI KUMAR DAS	/ /0
	CRLMP/1869/2026	VS	VS	()
		STATE OF ODISHA		//
97	D-CRLREV/33037/2026	ROSAN SAHOO	SOUMYA RANJAN DAS	/ /0
	CRLREV/825/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		CRMC/0000295/2026
98	D-CRLREV/32984/2026	RAMESWAR SINGH @ TUNU @ RAMESWAR SINGH	SURYAKANTA DWIBEDI	BETNOTI /215 /2013
	CRLREV/826/2026	VS	VS	A.D.J.,BARIPADA(Mayurbhanj)
		STATE OF ODISHA		CRA/0000070/2015
99	D-FAO/46933/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.,KHORDHA	PRASANTA KUMAR MAHALI	/ /
	FAO/1042/2026	VS	VS	COMMISSIONER FOR EMPLOYEES COM
		BASANTI MISHRA		EC/0000001/2014
100	D-ITA/50214/2026	PRAKALPA	BRUNDABAN ROUT	/ /
	ITA/24/2026	VS	VS	INCOME TAX APPEALATE TRIBUNAL,C
		COMMISSIONER OF INCOME TAX (EXEMPTIONS), TELENGANA		ITA/0000333/2026
101	D-JCRLA/33300/2026	CHALIA@SANGRAM MUNDA@PURTY	ADV.	KALINGA NAGAR /340 /2025
	JCRLA/269/2026	VS	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapu
		STATE OF ODISHA		Spl/0000149/2025
102	D-JCRLA/33304/2026	RAJENDRA JANI	ADV.	MOHANA /40 /2024
	JCRLA/270/2026	VS	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gaj

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		STATE OF ODISHA		Spl/0000008/2024
103	D-MACA/51305/2026	KASTURI BEHERA	BISHNU BRATA SINGH	/ /
	MACA/1025/2026	VS	VS	7TH M.A.C.T.,BHUBANESWAR(Khordha
		SAMIR KUMAR SAMANTARAY		Mac/0000045/2022
104	D-MACA/50326/2026	MAKARA SETHI	PRADEEP KUMAR MISHRA	/ /
	MACA/1026/2026	VS	VS	9TH M.A.C.T., BHUBANESWAR(Khordha
		DEEPAK KUMAR BEHERA		Mac/0000236/2023
105	D-MACA/50320/2026	MADHUSMITA BEHERA	PRADEEP KUMAR MISHRA	/ /
	MACA/1027/2026	VS	VS	9TH M.A.C.T., BHUBANESWAR(Khordha
		SUBAS KUMAR PANDA		Mac/0000210/2023
106	D-MACA/50347/2026	SANTOSHINI MOHANTA	PRADEEP KUMAR MISHRA	/ /
	MACA/1028/2026	VS	VS	7TH M.A.C.T.,BHUBANESWAR(Khordha
		ABIRAM SAHU		Mac/0000140/2016
107	D-MACA/42754/2026	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK	TOAKALI KHAN	/ /
	MACA/1029/2026	VS	VS	1ST M.A.C.T., CUTTACK(Cuttack)
		GITASHREE PANIGRAHI		Mac/0000776/2018
108	D-MACA/49497/2026	THE MANAGER CLAIM (TP), THE ORIENTAL INSURANCE CO. LTD., SAMBALPUR	PRASANTA KUMAR MAHALI	/ /
	MACA/1030/2026	VS	VS	1ST M.A.C.T.,KEONJHAR(Kendujhar)
		SABITRI SAHU		Mac/0000070/2022
109	D-MACA/50356/2026	UMAKANTA BARIK	PRADEEP KUMAR MISHRA	/ /
	MACA/1031/2026	VS	VS	1ST M.A.C.T., CUTTACK(Cuttack)
		AMAR BARDAN LUGUN		Mac/0001705/2019
110	D-MATA/50875/2026	MINATI LENKA @ MINATI JENA	RAMA KRISHNA NAIK	/ /
	MATA/360/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		BACHANA LENKA		CP/0000272/2017
111	D-RPFAM/35410/2026	PRAVASH RANJAN SAHU	DR. JANMEJAYA RAY	/ /
	RPFAM/296/2026	VS	VS	JUDGE FAMILY COURT, BHAWANIPAT
		SASMITA SAHU		Crp/0000005/2020
112	D-RPFAM/47397/2026	MANJIT SINGH MAJHI	DIPTIMAYEE PETER	/ /
	RPFAM/297/2026	VS	VS	JUDGE,FAMILY COURT,BALANGIR(Bal
		JAMBUBATI MAJHI		CMC/0000047/2025
113	D-RSA/48168/2026	BASANTI NAYAK	DWARIKA PRASAD MOHANTY	/ /
	RSA/538/2026	VS	VS	A.D.J.,JAGATSINGHPUR(Jagatsinghapur)
		JHUNU NAYAK		RFA/0000010/2018

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114	D-RSA/49333/2026	SK.SAMSUDDIN	MANORANJAN MISHRA	/ /
	RSA/539/2026	VS	VS	DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
		SK.SAUD		RFA/0000010/2024
115	D-RSA/49382/2026	MAHANADI COALFIELD LTD., SAMBALPUR	DHANOJ KUMAR SAHOO	/ /
	RSA/540/2026	VS	VS	A.D.J.,TALCHER(Anugul)
		PRAMILA PRADHAN		RFA/0000046/2022
116	D-RSA/51808/2026	SONAM DASARAPURIA	SOUMYA MISHRA	/ /
	RSA/541/2026	VS	VS	2ND A.D.J,KHURDA(Khordha)
		BIDULATA NANDA		RFA/0000014/2014
117	D-RSA/51810/2026	SONAM DASARAPURIA	SOUMYA MISHRA	/ /
	RSA/542/2026	VS	VS	2ND A.D.J,KHURDA(Khordha)
		BIDULATA NANDA		RFA/0000020/2014
118	D-RSA/48783/2026	MURALI SAHU	GOKULANANDA SAHU	/ /
	RSA/543/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		SAROJINI SAHU		RFA/0000036/2025
119	D-RSA/49396/2026	BASANTA KUMAR NAIK	AKASH KUMAR PATTAJOSHI	/ /
	RSA/544/2026	VS	VS	A.D.J.,DHARAMGARH(Kalahandi)
		SARASWATI BENUPANI		RFA/0000005/2026
120	D-RSA/49393/2026	SOMANATH SAHU	MANOJ KUMAR PATI	/ /
	RSA/545/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BERHAM
		MAMATA MISHRA		RFA/0000001/2024
121	D-RVWPET/41775/2026	MANORAMA MOHANTY	SAROJ KUMAR DASH	/ /
	RVWPET/242/2026	VS	VS	()
		SUNDALATA MOHANTY		//
122	D-RVWPET/49903/2026	PRAMOD KUMAR LENKA	SAMEER KUMAR DAS	/ /
	RVWPET/243/2026	VS	VS	()
		STATE OF ODISHA		//
123	D-RVWPET/51415/2026	HEMANGINI MISHRA	DILLIP KUMAR MOHAPATRA	/ /
	RVWPET/244/2026	VS	VS	()
		OMBUDSMAN OFFICER, C/O. RESERVE BANK OF INDIA,BHUBANESWAR		//
124	D-TRP(C)/51679/2026	PARBATI SAMANTARAY	BINAY KUMAR PATTJOSHI	/ /
	TRP(C)/344/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutta
		PUSPABHANU SAMANTARAY		CP/0000381/2026
125	D-TRP(C)/51556/2026	DIPTI PRIYADARSHINI PANDA	BIKASH CHANDRA PARIJA	/ /

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	TRP(C)/345/2026	VS	VS	JUDGE FAMILY COURT,BHUBANESWA
		GOURI SHANKAR MISHRA		CP/0000829/2024
126	D-WA/50281/2026	NIRUPAMA ROUT	SOUMYA MISHRA	/ /
	WA/1480/2026	VS	VS	()
		STATE OF ODISHA		//
127	D-WA/50280/2026	NIRUPAMA ROUT	SOUMYA MISHRA	/ /
	WA/1481/2026	VS	VS	()
		STATE OF ODISHA		//
128	D-WA/51583/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1482/2026	VS	VS	()
		DEBENDRANATH PRADHAN		//
129	D-WA/51584/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1483/2026	VS	VS	()
		AKSHAYA KUMAR MOHAPATRA		//
130	D-WA/51514/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	/ /
	WA/1484/2026	VS	VS	()
		DEBASIS BHUYAN		//
131	D-WA/51515/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	/ /
	WA/1485/2026	VS	VS	()
		JAYAKRUSHNA BARIK		//
132	D-WA/51586/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	/ /
	WA/1486/2026	VS	VS	()
		RANI ALLADA		//
133	D-WP(C)/51348/2026	ASHOK KUMAR GUMANSINGH	NIRANJAN NAYAK	/ /
	WP(C)/35884/2026	VS	VS	()
		STATE OF ODISHA		//
134	D-WP(C)/51508/2026	SOUDAMINI PANDA	SAMEER KUMAR DAS	/ /
	WP(C)/35885/2026	VS	VS	()
		STATE OF ODISHA		//
135	D-WP(C)/51509/2026	ISWAR NAIK	SAMEER KUMAR DAS	/ /
	WP(C)/35886/2026	VS	VS	()
		STATE OF ODISHA		//
136	D-WP(C)/51354/2026	BANITA MOHAPATRA	PRONOY MOHANTY	/ /
	WP(C)/35887/2026	VS	VS	()

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		SHRI JAGANNATH TEMPLE ADMINISTRATION, PURI		//
137	D-WP(C)/51684/2026	AMBARISH DAS	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35888/2026	VS	VS	()
		STATE OF ODISHA		//
138	D-WP(C)/51353/2026	NIRANJAN SAHU	PRINCE PATNAIK	/ /
	WP(C)/35889/2026	VS	VS	()
		STATE OF ODISHA		//
139	D-WP(C)/51040/2026	BAMAN CHARAN SWAIN	ANAM CHARAN PANDA	/ /
	WP(C)/35890/2026	VS	VS	()
		STATE OF ODISHA		//
140	D-WP(C)/51356/2026	M/S ICONIC STEEL, BHUBANESWAR	PRAKASH KUMAR JENA	/ /
	WP(C)/35891/2026	VS	VS	()
		SUPERINTENDENT, GST AND CENTRAL EXCISE, BHUBANESWAR		//
141	D-WP(C)/51054/2026	PRATIVA BEHERA	SANGRAM JENA	/ /
	WP(C)/35892/2026	VS	VS	()
		STATE OF ODISHA		//
142	D-WP(C)/51358/2026	M/S.SREERAM BUILDERS, JAJPUR	SANJAY KUMAR PATRA	/ /
	WP(C)/35893/2026	VS	VS	()
		STATE OF ODISHA		//
143	D-WP(C)/51080/2026	AHALYA BHOI	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/35894/2026	VS	VS	()
		STATE OF ODISHA		//
144	D-WP(C)/50287/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KEONJHAR	BISWABARA DASH, A.S.C	/ /
	WP(C)/35895/2026	VS	VS	()
		ALEKHA CHARAN JENA		//
145	D-WP(C)/51751/2026	RAJENDRA KUMAR NAG	OMKAR DEVDAS	/ /
	WP(C)/35896/2026	VS	VS	()
		STATE OF ODISHA		//
146	D-WP(C)/50296/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KEONJHAR	BISWABARA DASH, A.S.C	/ /
	WP(C)/35897/2026	VS	VS	()
		KUSHA JENA		//
147	D-WP(C)/51136/2026	KHULANA BHURASAGAR	SIBA PRASAD PATRA	/ /
	WP(C)/35898/2026	VS	VS	()
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//

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148	D-WP(C)/50300/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KEONJHAR	BISWABARA DASH, A.S.C	/ /
	WP(C)/35899/2026	VS	VS	()
		ANANDA CHANDRA SWAIN		//
149	D-WP(C)/50301/2026	RASHMIREKHA MAJHI	SOUBHAGYA SWAIN	/ /
	WP(C)/35900/2026	VS	VS	()
		STATE OF ODISHA		//
150	D-WP(C)/51304/2026	M/S.HIMANSU PALEI	MANORANJAN MISHRA	/ /
	WP(C)/35901/2026	VS	VS	()
		ASSISTANT COMMISSIONER CENTRAL GST CBIC KEONJHAR DIVISION, KEONJHAR		//
151	D-WP(C)/50302/2026	SANDHYARANI DAS	UPASANA BAL	/ /
	WP(C)/35902/2026	VS	VS	()
		THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE		//
152	D-WP(C)/51140/2026	SIRATALA SANDHA	SIBA PRASAD PATRA	/ /
	WP(C)/35903/2026	VS	VS	()
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//
153	D-WP(C)/51780/2026	OM PRAKSH AGARWAL	AMIT PRASAD BOSE	/ /
	WP(C)/35904/2026	VS	VS	()
		STATE OF ODISHA		//
154	D-WP(C)/51433/2026	NIRAPADA KARMAKAR	SAPAN KUMAR LENKA	/ /
	WP(C)/35905/2026	VS	VS	()
		THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK		//
155	D-WP(C)/51143/2026	M/S ZERO DEGREE COOLING SYSTEM PVT. LTD., BHUBANESWAR	SOMANATH MISHRA	/ /
	WP(C)/35906/2026	VS	VS	()
		REGIONAL PROVIDENT FUND COMMISSIONER, BHUBANESWAR		//
156	D-WP(C)/51238/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/35907/2026	VS	VS	()
		MD. ISLAM KHAN		//
157	D-WP(C)/51239/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/35908/2026	VS	VS	()
		SURENDRA ROUT		//
158	D-WP(C)/51459/2026	SUNITA CHOUDHARY	DEVAVRAT DEVESH	/ /
	WP(C)/35909/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-WP(C)/51240/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /

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	WP(C)/35910/2026	VS	VS	()
		BABAJI CHARAN JENA		//
160	D-WP(C)/51543/2026	GITANJALI BARAL	DURGESH NARAYAN RATH	/ /
	WP(C)/35911/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/51279/2026	SANJUKTA JAGDEV	ARIJEET MISHRA	/ /
	WP(C)/35912/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-WP(C)/51650/2026	SARASWATI SHG,GULNAGAR,KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35913/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WP(C)/51349/2026	KSHYAMA NIDHI SAHU	PRINCE PATNAIK	/ /
	WP(C)/35914/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/51653/2026	SAIRAM SHG,GULNAGAR,KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35915/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WP(C)/51351/2026	TANU CHANDRA SAHU	PRINCE PATNAIK	/ /
	WP(C)/35916/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/51654/2026	MAA LAXMI SHG, JAMBUSAGAR,KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35917/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/51655/2026	MAHADEV SHG, BANDHAPATANA,KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35918/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/51506/2026	RAMA CHANDRA SENAPATHY	SAMEER KUMAR DAS	/ /
	WP(C)/35919/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/51657/2026	MAA MAHINSAMARDINI SHG, BHAGABANPUR,KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35920/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-WP(C)/51754/2026	MADHUSMITA SAHOO	SRINIVAS MOHANTY	/ /
	WP(C)/35921/2026	VS	VS	()

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		STATE OF ODISHA		//
171	D-WP(C)/47034/2026	PARBATI SOREN	KRUTIBASH MOHAPATRA	/ /
	WP(C)/35922/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/51507/2026	GOURI KUMARI TULO	SAMEER KUMAR DAS	/ /
	WP(C)/35923/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/51426/2026	SARADA PRASAD MOHANTY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35924/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/51324/2026	SUDARSAN BEHERA	UMESH CHANDRA MOHANTY	/ /
	WP(C)/35925/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/51565/2026	MAA SUNDARSUNI MATRU ASTHAN GAJALAXMI PUJA PRATISHAN, DHENKANAL	RAJESH RANJAN SAHOO	/ /
	WP(C)/35926/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/51704/2026	MANOJ KUMAR SAHU	GOURAV KUMAR ROY CHOUDHURY	/ /
	WP(C)/35927/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/51428/2026	PRASANTA KUMAR NAYAK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35928/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/51705/2026	AMARSINGH DALABEHERA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/35929/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/51243/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/35930/2026	VS	VS	()
		NURSINGHA BAL		//
180	D-WP(C)/51567/2026	DILLIP KUMAR JENA	GANGADHAR SAMAL	/ /
	WP(C)/35931/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/51706/2026	SURESH CHANDRA PRADHAN	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/35932/2026	VS	VS	()
		STATE OF ODISHA		//

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182	D-WP(C)/51429/2026	ANAND ORAM	BISWAMBAR MOHANTY	/ /
	WP(C)/35933/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/51709/2026	KAMAL LOCHAN PATRA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/35934/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/51717/2026	SANTOSH KUMAR GOUDA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/35935/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/51744/2026	SITARAM SAHU	GOURAV KUMAR ROY CHOUDHURY	/ /
	WP(C)/35936/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/48924/2026	A.PUSPA DORA	DEBASIS PANIGRAHI	/ /
	WP(C)/35937/2026	VS	VS	()
		MEMBER, BOARD OF REVENUE, KHORDHA		//
187	D-WP(C)/51041/2026	NITYANANDA JENA	SANGRAM JENA	/ /
	WP(C)/35938/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/50413/2026	SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DEVISION, KEONJHAR	BISWABARA DASH, A.S.C.	/ /
	WP(C)/35939/2026	VS	VS	()
		KULAMANI BISWAL		//
189	D-WP(C)/51469/2026	SWAGATIKA PRIYADARSHINI PRADHAN	T.DHIREN KUMAR DORA	/ /
	WP(C)/35940/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/48930/2026	ASHOK KUMAR SETHI	DEBASIS PANIGRAHI	/ /
	WP(C)/35941/2026	VS	VS	()
		MEMBER, BOARD OF REVENUE, KHORDHA		//
191	D-WP(C)/51431/2026	MUKTIKANTA MOHAPATRA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35942/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/50415/2026	GOULANANDA PARIDA	SWAPNIL ROY	/ /
	WP(C)/35943/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/51432/2026	DURJAY KUMAR PARIDA	SUBHADUTTA ROUTRAY	/ /

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	WP(C)/35944/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/49071/2026	ANNADA PRADAYINEE ROUT	SOUBHAGYA SWAIN	/ /
	WP(C)/35945/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/50950/2026	RAMA CHANDRA SING	DURGESH NARAYAN RATH	/ /
	WP(C)/35946/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/51570/2026	Dr. RAJENDRA PADHY	SANDHYARANI PANI	/ /
	WP(C)/35947/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/49072/2026	ANNADA PRADAYINEE ROUT	SOUBHAGYA SWAIN	/ /
	WP(C)/35948/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/51439/2026	RABINDRA MAHANANDIA	LAXMIKANTA MOHANTY	/ /
	WP(C)/35949/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/50983/2026	DIBYAJYOTI GIRI	DURGESH NARAYAN RATH	/ /
	WP(C)/35950/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/46247/2026	PRANATI RAJ	DURGESH NARAYAN RATH	/ /
	WP(C)/35951/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/51244/2026	THE SUPERINTENDING ENGINEER , SALANDI CANAL DIVISION , BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/35952/2026	VS	VS	()
		SARAT MOHAPATRA		//
202	D-WP(C)/50557/2026	RICHA MOBILE	SUBHAM AGRAWAL	/ /
	WP(C)/35953/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/49398/2026	TARANI KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/35954/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/51805/2026	SKD ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	/ /
	WP(C)/35955/2026	VS	VS	()

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		MANAGING DIRECTOR, CHOLAMANDALAM INV FIN CO LTD., CHENNAI		//
205	D-WP(C)/41009/2026	VALVE TECH INDUSTRIES, RAIGAD, NAVI MUMBAI	SOUMYA MISHRA	/ /
	WP(C)/35956/2026	VS	VS	()
		SURESH CHANDRA PATTANAYAK		//
206	D-WP(C)/51022/2026	AUROSWARUP PUHAN	DURGESH NARAYAN RATH	/ /
	WP(C)/35957/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/49907/2026	SAMANTA MAHANANDA	PABITRA KUMAR BEHERA	/ /
	WP(C)/35958/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/51339/2026	MANOJA KUMAR AMANTA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35959/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/42999/2026	AKSHAY KUMAR PARIDA	SAROJ KUMAR PADHI	/ /
	WP(C)/35960/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/51341/2026	DURYODHAN NAIK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35961/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/51343/2026	MANTRI MAJHI	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35962/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/51529/2026	SRI JAGANNATH S.H.G, NIKIRIA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35963/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/49324/2026	JAYANTA KUMAR MOHANTY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/35964/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/47920/2026	JAY PRAKASH SHARMA	SUBHAM AGRAWAL	/ /
	WP(C)/35965/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/48213/2026	BRAHMANANDA SAMAL	SALYADU ANIL KUMAR DORA	/ /
	WP(C)/35966/2026	VS	VS	()
		UNION OF INDIA		//

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216	D-WP(C)/51125/2026	RANJITA NAHAK	AJAYA KUMAR DASH	/ /
	WP(C)/35967/2026	VS	VS	()
		KANHU CHARAN BARIK		//
217	D-WP(C)/51528/2026	MAA SANTOSHI S.H.G., BIJAYANAGAR, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/35968/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/51130/2026	PURNIMA RANI BEHERA	SIVA SANKAR CHAINI	/ /
	WP(C)/35969/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/50126/2026	SAMIR KUMBHAR	GHANASHYAM BANJI	/ /
	WP(C)/35970/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/51487/2026	REGAN NAYAK	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/35971/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/49933/2026	BRAJA BANDHU SAHOO	SOUBHAGYA SWAIN	/ /
	WP(C)/35972/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/51298/2026	DILESWARI BEHERA	RAJIB LOCHAN PATTNAIK	/ /
	WP(C)/35973/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/50203/2026	PABITRA MOHAN NAYAK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35974/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/51484/2026	SANTOSH KUMAR SAHU	GOURAV KUMAR ROY CHOUDHURY	/ /
	WP(C)/35975/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/49965/2026	BHABAGRAHI MUKHI	SUBASH CHANDRA PUSPALAKA	/ /
	WP(C)/35976/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/51299/2026	SURYANARAYAN SWAIN	TAPAN KUMAR BISWAL	/ /
	WP(C)/35977/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/50240/2026	CHARULATA SATAPATHY	PRONOY MOHANTY	/ /

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	WP(C)/35978/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/51750/2026	M/S SUBHAM SALES,GANJAM	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/35979/2026	VS	VS	()
		THE COMMISSIONER, CGST AND CX, BHUBANESWAR		//
229	D-WP(C)/50244/2026	DHARANIDHAR ROUT	PRONOY MOHANTY	/ /
	WP(C)/35980/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/47058/2026	SUNIL KUMAR NANDA	KIRTAN DANG	/ /
	WP(C)/35981/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/51371/2026	GYANA RANJAN PRADHAN	PRINCE PATNAIK	/ /
	WP(C)/35982/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/49305/2026	KAILASH CHANDRA SAHOO	RAMESH CHANDRA ROUT	/ /
	WP(C)/35983/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/50869/2026	KAURI DAS	SUDHIR KUMAR MALLICK	/ /
	WP(C)/35984/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/51574/2026	PANCHANAN BEHERA	PRONOY MOHANTY	/ /
	WP(C)/35985/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/51352/2026	PITABAS SAHU	PRINCE PATNAIK	/ /
	WP(C)/35986/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/51142/2026	BELAMATI SANDHA	SIBA PRASAD PATRA	/ /
	WP(C)/35987/2026	VS	VS	()
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//
237	D-WP(C)/36030/2026	DASHARATH NAG	AMITABH MISHRA	/ /
	WP(C)/35988/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/51016/2026	SANATAN DAS	BASUDEV BARIK	/ /
	WP(C)/35989/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-WP(C)/49701/2026	PROF.DR. ADWAITA KUMAR PATRA	SANGRAM KESHARI MISHRA	/ /
	WP(C)/35990/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/51802/2026	SANTANU KUMAR PANDA	BRAJA MOHAN SARANGI	/ /
	WP(C)/35991/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/51035/2026	RAMANI RANJAN PAIKRAY	ANAM CHARAN PANDA	/ /
	WP(C)/35992/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/51152/2026	VAROSHA DETERGENT PRIVATE LTD.,PURI	JAGAJIBAN PRADHAN	/ /
	WP(C)/35993/2026	VS	VS	()
		PUNJAB NATIONAL BANK, JAGAMARA, BHUBANESWAR		//
243	D-WP(C)/51335/2026	SUJIT KUMAR PATRA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/35994/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/51300/2026	BAMAN CHANDRA RAJ	TAPAN KUMAR BISWAL	/ /
	WP(C)/35995/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/51544/2026	ANNAPURNA ROUT	DURGESH NARAYAN RATH	/ /
	WP(C)/35996/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/51160/2026	BHAGABAN HANTAL	SRIKANTA KUMAR NATH	/ /
	WP(C)/35997/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/50166/2026	JAYKRUSHNA DASH	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/35998/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/39319/2026	SAMIR KUMAR DHAL	ADNAN SARMADI	/ /
	WP(C)/35999/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/50046/2026	ABANTI NAYAK	TRIBIKRAM MAHAPATRA	/ /
	WP(C)/36000/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/51719/2026	SUBRAT KUMAR SAMAL	GOURAV KUMAR ROY CHOUDHURY	/ /
	WP(C)/36001/2026	VS	VS	()
		THE COMMISSIONER, CGST, CX AND CUSTOMS, BHUBANESWAR		//
251	D-WP(C)/51306/2026	MAA TARA TARINI SELF HELP GROUP, PURI	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36002/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/51723/2026	RABINDRANATH BEHERA	GOURAV KUMAR ROY CHOUDHURY	/ /
	WP(C)/36003/2026	VS	VS	()
		THE CHIEF COMMISSIONER, CT AND GST, ODISHA		//
253	D-WP(C)/51301/2026	JAGESWAR PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY LTD., KHURDA	TAPAN KUMAR BISWAL	/ /
	WP(C)/36004/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/50215/2026	RABINARAYAN SAHOO	PRATIK DASH	/ /
	WP(C)/36005/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/51330/2026	SATYABAN SETHY	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36006/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-WP(C)/52001/2026	ANTARYAMI DEHURY	SUJATA JENA	/ /
	WP(C)/36007/2026	VS	VS	()
		BANK OF BARODA		//
257	D-WP(C)/50988/2026	RAMA BHUYAN@MANORAMA	AJAYA KUMAR MOHARANA	/ /
	WP(C)/36008/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/50292/2026	ANILA KUMAR MAHARANA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36009/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/49994/2026	ANJAN KUMAR SAHOO	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36010/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/51311/2026	PRITAM JENA	SARADA DASH	/ /
	WP(C)/36011/2026	VS	VS	()
		AUTHORIZED OFFICER, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI		//
261	D-WP(C)/50298/2026	PRASANTA KUMAR SWAIN	KANANBALA ROY CHOUDHURY	/ /

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	WP(C)/36012/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/51013/2026	SURENDRA PATRA	ABINASH ROUTRAY	/ /
	WP(C)/36013/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/51746/2026	LALU NAYAK	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36014/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/51314/2026	SOMANATH PANDA	PRATYUSHA NAIDU	/ /
	WP(C)/36015/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/51156/2026	PRATIMA PARIDA	NIRANJAN LENKA	/ /
	WP(C)/36016/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/51749/2026	AMITABH BACHAN NAYAK	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36017/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/50007/2026	SARITA NAIK	DILIP KUMAR SAHU	/ /
	WP(C)/36018/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/51159/2026	RABINDRA SAHOO	PRAJNA SARITA MOHANTY	/ /
	WP(C)/36019/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/50177/2026	TAPAN KUMAR BHUYAN	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/36020/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/50272/2026	THE SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, KEONJHAR	BISWABARA DASH, A.S.C	/ /
	WP(C)/36021/2026	VS	VS	()
		BAIDHAR SETHY		//
271	D-WP(C)/50626/2026	SHYAM SUNDAR DASH	SIDHESWAR MALLIK	/ /
	WP(C)/36022/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/49681/2026	DILLIP MAHANTA	BHAGABAT PRASAD RATH	/ /
	WP(C)/36023/2026	VS	VS	()

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		CHAIRMAN CUM MANAGING DIRECTOR, OMDC CO LTD, BHUBANESWAR		//
273	D-WP(C)/51381/2026	MIHIR KUMAR SWAIN	CHITTA RANJAN PATTNAIK	/ /
	WP(C)/36024/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/51729/2026	SAMBIT KUMAR JENA	PRAVASH CHANDRA JENA	/ /
	WP(C)/36025/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/50635/2026	REETARANI HANSDAH	DALIRANI BEHURAY	/ /
	WP(C)/36026/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/51389/2026	M/S.NIRANJAN DAS, RASULGARH, BHUBANESWAR	ADITYA NARAYAN RAY	/ /
	WP(C)/36027/2026	VS	VS	()
		ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//
277	D-WP(C)/51394/2026	DEBJANI PANDA	AJAYA KUMAR MOHARANA	/ /
	WP(C)/36028/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/52080/2026	SUBHAM KUMAR JENA	PARTHA SARATHI DAS	/ /
	WP(C)/36029/2026	VS	VS	()
		PRINCIPAL-CUM-ELECTION OFFICER, GANJAM DEGREE COLLEGE, GANJAM		//
279	D-WP(C)/50902/2026	BAIJAYANTI SATAPATHY	KUNAL KUMAR SWAIN	/ /
	WP(C)/36030/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/50817/2026	M/S.NITAANSH VINIMAY PVT.LTD., SUNDERGARH	PRANAYA KISHORE HARICHANDAN	/ /
	WP(C)/36031/2026	VS	VS	()
		ADDITIONAL COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA		//
281	D-WP(C)/50930/2026	RAJAKISHOR PRADHAN	KUNAL KUMAR SWAIN	/ /
	WP(C)/36032/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/49772/2026	CHANDRA SEKHAR BISWAL	PRAJNA SARITA MOHANTY	/ /
	WP(C)/36033/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/50211/2026	BASANTA MAJARI SAHOO	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36034/2026	VS	VS	()
		UNION OF INDIA		//

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284	D-WP(C)/51472/2026	NARESH SHARMA	SUBRAT KUMAR DAS	/ /
	WP(C)/36035/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/51460/2026	SUMITRA MAKAR	GOKULA NANDA SAHU	/ /
	WP(C)/36036/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/50165/2026	SANDIP KUMAR SAMAL	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/36037/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/50818/2026	M/S SHRI GANAPATI ORES AND ISPAT PVT.LTD, SUNDARGARH	PRANAYA KISHORE HARICHANDAN	/ /
	WP(C)/36038/2026	VS	VS	()
		ADDL COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA		//
288	D-WP(C)/48762/2026	KALI PRASAD CHOUDHURY	SAPAN KUMAR PAL	/ /
	WP(C)/36039/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/51163/2026	MANSAI DHARUA	SRIKANTA KUMAR NATH	/ /
	WP(C)/36040/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/50824/2026	AMAR KUMAR DASH	SUBASH CHANDRA PUSPALAKA	/ /
	WP(C)/36041/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/51554/2026	DIKHIT BEHERA	MANAS PATI	/ /
	WP(C)/36042/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/51217/2026	SATYAM SANITARY WORLD,SAMBALPUR	SUBHAM AGRAWAL	/ /
	WP(C)/36043/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/51461/2026	PRABHAT	ARUNA KUMAR NAYAK	/ /
	WP(C)/36044/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/50841/2026	SNEHANSHU SEKHAR NAYAK	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/36045/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/48865/2026	SARAT KUMAR BEHERA	MANOJA KUMAR KHUNTIA	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/36046/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-WP(C)/51557/2026	SUPERINTENDING ENGINEER, BAISINGA CANAL DIVISION, MAYURBHANJ	SATYABRATA MOHANTY, A.G.A	/ /
	WP(C)/36047/2026	VS	VS	()
		MOHANDAS KARAMCHAND HEMBRAM		//
297	D-WP(C)/51245/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/36048/2026	VS	VS	()
		KAILASH CHANDRA MOHANTY		//
298	D-WP(C)/50831/2026	M/S.KSHIPRA CONSUMER MARKETING PVT., SUNDERGARH	PRANAYA KISHORE HARICHANDAN	/ /
	WP(C)/36049/2026	VS	VS	()
		ADDITIONALCOMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA		//
299	D-WP(C)/51527/2026	OMM SANTI S.H.G, JAMARA, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36050/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/50866/2026	PRASANT KUMAR PANI	SUDEEP KUMAR SARANGI	/ /
	WP(C)/36051/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/51558/2026	GAYADHAR MALLIK	HIMANSHU SEKHAR PANDA	/ /
	WP(C)/36052/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/51552/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	SATYABRATA MOHANTY, A.G.A	/ /
	WP(C)/36053/2026	VS	VS	()
		CHAKRADHAR PARIDA		//
303	D-WP(C)/51967/2026	LAXMIBAI S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36054/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/51577/2026	GURUPADA BAIDYA	DHANANJAYA MUND	/ /
	WP(C)/36055/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/33358/2026	RASHMI RANJAN PANDA	IN PERSON	/ /
	WP(C)/36056/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/52115/2026	E.SANKAR RAO	UPASIKA SAMANTARAY	/ /
	WP(C)/36057/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
307	D-WP(C)/51639/2026	SANJEEB KUMAR HONHAGA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36058/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-ABLAPL/32478/2026	ABHIJITA PRIYADARSINI JENA	ASHOK KUMAR BEHERA	DHARMASALA /401 /2026
	ABLAPL/12505/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-ABLAPL/32766/2026	HARIHARA SETHI	BISWARANJAN DALAI	MAHANGA /400 /2026
	ABLAPL/12506/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-ABLAPL/32852/2026	ROHIT PANDA	ABINASH ACHARYA	CHANDRASEKHARPUR /864 /2025
	ABLAPL/12507/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-ABLAPL/33039/2026	DEEPAK KUMAR SAHOO	ASHOK KUMAR MISRA	KHAPRAKHOL /218 /2026
	ABLAPL/12508/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-ABLAPL/33067/2026	CHANDAN SAHOO	JAYADEBA BEHERA	RANPUR /52 /2026
	ABLAPL/12509/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-ABLAPL/33081/2026	SUMIT @ SUMIT BARIK	SOUMYA RANJAN DAS	RAGHUNATHPALI /554 /2026
	ABLAPL/12510/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-ABLAPL/33176/2026	PRADEEP BEHERA	GIRIDHARI ROUT	RASGOBINDPUR /239 /2025
	ABLAPL/12511/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-ABLAPL/33007/2026	ZAHEED PARVEZ	SASWATA PATNAIK	/ /0
	ABLAPL/12512/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-ABLAPL/33177/2026	CHITAN BHOI @ BISWANATH BHOI @ BISIA	SANDEEP RAJ PANDA	PURI SADAR /587 /2026
	ABLAPL/12513/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-ABLAPL/33240/2026	DEV KUMAR PRADHAN	SAROJ KUMAR PADHY	SAMBALPUR VIGILANCE /23 /2025
	ABLAPL/12514/2026	VS	VS	()
		STATE OF ODISHA(VIG.)		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/33257/2026	BIBEK GOCHHAYAT	BIRAJA PRASAD NANDA	COLLIERY /660 /2026
	ABLAPL/12515/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-ABLAPL/33025/2026	SHRAMIK KUMAR ROUT @ PANDITA ROUT @ PANDI	BIBHUTI RANJAN MOHANTY	DHENKANAL SADAR /836 /2026
	ABLAPL/12516/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-ABLAPL/33084/2026	MANASH RANJAN RATH	SOUMYA RANJAN DAS	/ /0
	ABLAPL/12517/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-ABLAPL/33272/2026	AMIYA RANJAN SWAIN	SANJAY KUMAR PATTANAIK	TANGI /574 /2026
	ABLAPL/12518/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-ABLAPL/33278/2026	MANASH BHOI @ MANAS RANJAN BHOI	HEMANTA KUMAR SINGH	JAGATPUR /706 /2026
	ABLAPL/12519/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-ABLAPL/33143/2026	BARENDRA BEHERA	SURYAKANTA DWIBEDI	BASTA /426 /2026
	ABLAPL/12520/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-ABLAPL/33279/2026	PRUTHWIRAJ KAR	JAYANTA KUMAR MAJHI	OUPADA /179 /2026
	ABLAPL/12521/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-ABLAPL/33280/2026	AMIT HALDAR	SMRUTI RANJAN ROUT	MADHUPATNA /448 /2026
	ABLAPL/12522/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-ABLAPL/32620/2026	BHAGIRATHI NAYAK	ACHYUTANANDA PATTANAIK	BANAPUR P.S. /417 /2026
	ABLAPL/12523/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-ABLAPL/33291/2026	SOUMYA RANJAN NAIK @ SOUMYA RANJAN NAYAK	JUGALA KISHORE PANDA	COLLIERY /660 /2026
	ABLAPL/12524/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-ABLAPL/33297/2026	BALARAM DAS	BICHITRA NARAYANA SATAPATHY	PARADEEP LOCK /332 /2026
	ABLAPL/12525/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-ABLAPL/33137/2026	BIDYADHAR PATRA	LINGARAJ SARANGI	KHURDA MODEL /343 /2026

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	ABLAPL/12526/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/32996/2026	PRADEEP PATTANAYAK	ALOK KUMAR PANDA	CHANDRASEKHARPUR /1017 /2026
	ABLAPL/12527/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/32997/2026	SIBA SANKAR PATRA	ALOK KUMAR PANDA	BERHAMPUR SADAR /594 /2026
	ABLAPL/12528/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/32521/2026	SK GOLAM NABI	SATYABRATA SENAPATI	AGARAPADA /216 /2026
	ABLAPL/12529/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/29668/2026	SARADA PRASANNA RAY@SONU	ASISH KUMAR RAY	BARI RAMCHANDRAPUR /350 /2026
	ABLAPL/12530/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/29669/2026	SATYAJIT PARIDA@JUBULA	ASISH KUMAR RAY	BARI RAMCHANDRAPUR /350 /2026
	ABLAPL/12531/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/32625/2026	KRISHAN SETHI	BISWARANJAN DALAI	JAGANNATHA PRASAD /94 /2026
	ABLAPL/12532/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/32743/2026	NITYASHREE BISWAL@NITYASHREE RANJAN BISWAL	JNYANANANDA PANDA	BARKOTE /435 /2026
	ABLAPL/12533/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/32700/2026	TANMAYA TUSHAR ROUT	SIBASIS SAMANTARAY	PIPLI /632 /2026
	ABLAPL/12534/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/32798/2026	ARTA @ ARTTA BAG	JANMEJAYA KATIKIA	SINDHIKELA PS /135 /2026
	ABLAPL/12535/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/31885/2026	NASIB JENA	MANOJ KUMAR BEHERA	CHANDANPUR /73 /2023
	ABLAPL/12536/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/32814/2026	MUKESH KUMAR AGRAWAL @ MANOJ AGRAWAL @ MUKESH AGRAWAL @ KALU	AJAYA KUMAR NANDA	PADAMPUR /231 /2025
	ABLAPL/12537/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-ABLAPL/30643/2026	DEBASIS GHADEI	RANJIT MOHANTY	MAHILA P.S. BUXIBAZAR /28 /2026
	ABLAPL/12538/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-ABLAPL/32826/2026	RATNAKAR SUNDARAY	ACHYUTANANDA PATTANAIK	INFOVALLY UPD BHUBANESWAR /193
	ABLAPL/12539/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/33307/2026	DIPAK GURU@SUMAN	BIJAY KUMAR BEHERA	Maitri Vihar PS /473 /2026
	ABLAPL/12540/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/32865/2026	SANTOSH KUMAR NAIK	KSHIROD KUMAR ROUT	BANTALA /409 /2026
	ABLAPL/12541/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-ABLAPL/33309/2026	RAJENDRA PRASAD JENA	BIJAY KUMAR BEHERA	INFOVALLY UPD BHUBANESWAR /454
	ABLAPL/12542/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-ABLAPL/31576/2026	SWADHIN DALEI	SIBA SANKAR SAMANTARAY	BIRMAHARAJPUR /226 /2025
	ABLAPL/12543/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-ABLAPL/32921/2026	HARIHAR GIRI	SARADA PRASAD DASH	GHAGARBEDA /100 /2026
	ABLAPL/12544/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-ABLAPL/33325/2026	SATYA PRAKASH ROUT @ SATYAPRIYA ROUT	DALIRANI BEHURAY	SIMULIA /385 /2026
	ABLAPL/12545/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-ABLAPL/31946/2026	T.BHENKATAGIRI RAO	DHANANJAYA MUND	JEYPORE VIGILANCE /18 /2026
	ABLAPL/12546/2026	VS	VS	()
		STATE OF ODISHA(VIG.)		//
350	D-ABLAPL/32938/2026	JITENDRA HARIJAN	UMAKANTA BARIK	RAIGHAR /3 /2026
	ABLAPL/12547/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-ABLAPL/32959/2026	KRISHNA @ BISHNU PRASAD JENA	MANAS KUMAR CHAND	KHURDA MODEL /618 /2026
	ABLAPL/12548/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/33352/2026	SAMBHU SWARNA BEHERA @SAMBHU BEHERA	T.DHIREN KUMAR DORA	BERHAMPUR SADAR /598 /2026
	ABLAPL/12549/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/32024/2026	DILIP KUMAR JENA @ DILLIP JENA	BISWAJIT SAMANTRAY	BADACHANA /60 /2026
	ABLAPL/12550/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-ABLAPL/32245/2026	AKASH MAJHI	PRAMOD RANJAN BEHERA	DEOGAON /188 /2026
	ABLAPL/12551/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/29137/2026	NAKUL DAS	PRAFULLA CHANDRA DAS	BANSADA /261 /2026
	ABLAPL/12552/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-ABLAPL/32510/2026	MANORANJAN NAYAK	JAYANTA KUMAR MAJHI	BALIAPAL /469 /2026
	ABLAPL/12553/2026	VS	VS	()
		STATE OF ODISHA		//